



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

15/02/2019

T.A./260/14/2017

K K SAHAI  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO: 24

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>None for the parties.</p> <p>2. It is seen from the record that on the previous occasion i.e. on 18.1.2019 also no one appeared for the applicant.</p> <p>3. The application is therefore dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>

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